

In the Liquidation matters of
M/s. Bush Tea Co. Pvt. Ltd. - In Liquidation (Corporate Debtor)
Case Ref.: CP(IB) No. 1381/KB/2020 with Hon'ble NCLT, Kolkata Bench

LIST OF STAKEHOLDERS

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Bush Tea Co. Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 26.06.2023 | List of stakeholders as on: 17.08.2023

Sl. No.	Category of Stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claim	Amount of claim rejected	Amount of claim under verification	Details in annexure	Remarks, if any
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)					
1	Unpaid insolvency resolution process costs	x	x	x	1,82,651	x	x	x	N/A	-
2	Liquidation costs incurred till date (15.08.2023)	x	x	x	1,07,236	x	x	x	N/A	-
3	Secured financial creditors	1	74,53,17,667	1	74,53,17,667	-	-	-	Annexure - 1	-
4	Unsecured financial creditors	0	-	0	-	-	-	-	Annexure - 2	-
5	Operational creditors (Workmen)	0	-	0	-	-	-	-	Annexure - 3	-
6	Operational creditors (Employees)	0	-	0	7,70,982	-	-	-	Annexure - 4	-
7	Operational creditors (Government Dues)	3	10,77,06,345	3	10,77,06,345	-	-	-	Annexure - 5	-
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	2,48,92,544	1	2,48,92,544	-	-	-	Annexure - 6	-
9	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	Annexure - 7	-
Total		5	87,79,16,556	5	87,89,77,424	-	-	-		



Santanu Brahma